

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &  
IA NO. 316 OF 2016**

**Dated: 26<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Mahanagar Gas Ltd.**

**...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv.  
Mr. Trinanath Tadakamalla  
Mr. Ishaan Chhaya  
Mr. Mohit Pandey

Counsel for the Respondent(s) : Mr. J.P. Cama, Sr. Adv.  
Mr. Sunil Kumar Jain  
Mr. Punya Garg  
Mr. Abhishek Jain  
Mr. Manan for R-3

Ms. Sonali Malhotra for R-1

Ms. Rimali Batra  
Ms. Iti Agrawal for R-2

**ORDER**

We have heard learned counsel for the appellant.

List the matter for further hearing on **27.09.2018.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

ts/vg